

(c) what is the priority given to the work by the Southern Railway ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) to (c) The work of construction of overbridge at Kuitippuram on the National Highway has been included in the Railways Budget for 1985-86. The detailed plans for this work are being finalised jointly by the Railways and the State Government and construction will be taken up after finalization of plans and estimates.

#### Number of Teaching Days in Schools

**3516. SHRI CHINTAMANI JENA :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the schools in Delhi and elsewhere in the country have just 120 to 140 teaching days as against 240 days prescribed by the National Council of Educational Research and Training;

(b) if so, the reasons therefor;

(c) whether any study has been conducted in this regard; and

(d) if so, the details thereof?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) National Council of Educational Research and Training undertook a study entitled "Curriculum Load at the School Level-A Quick Appraisal". It has been recommended that Directorates of Education should ensure 220 working days out of which there should be at least 190 instructional days.

#### Recommendations of Expert Committee on Flood Control

**3517. SHRI N.V. RATNAM :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the main recommendations of the Expert Committee constituted in 1982 to

suggest norms for maintenance of Flood Control Works;

(b) the work taken up in Andhra Pradesh and funds provided by the Centre during 1983-84; and

(c) the reasons for not providing any amount for Andhra Pradesh for 1984-89?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) A statement showing the main recommendations of the Expert Committee on Norms for maintenance of different types of flood protection and drainage works is enclosed.

(b) and (c) Maintenance and repairs of flood control works are looked after and provided for entirely by the respective States. No funds are provided by the Centre.

#### Statement

*Statement showing the main recommendations of the Expert Committee on Norms for maintenance of different types of flood protection and drainage works.*

The norms recommended for 1982-83 were as under :

#### 1. Embankments

Rs. 12000 to Rs. 17000 per km. in the first three years after construction and Rs. 9000 to Rs. 12000 per km. in subsequent years, the lower rates to be adopted for embankments, upto a height of 3 metres (10 ft.). For armoured embankments lower rates to be adopted.

In case of embankments situated in areas of heavy monsoon rainfall of the order of 1500 mm or more, an increase of 10% in the above rates is recommended.

In case of embankments along rivers with a flood discharge of 10000 cumecs or more, an increase of 30-40% is recommended.

#### Drainage channels

Discharge upto  
5 cumecs                      Rs. 2000 per km.

Discharge between  
5 to 15 cumecs Rs. 2500 per km.

Discharge above  
15 cumecs Rs. 5000 per km.

The above rates will be applicable for non-tidal channels. In case of channels, in tidal areas, the above rates will be upgraded by 50%.

*River Training and Bank protection works including sea walls*

5% of updated capital cost in the first three years and 3% in subsequent years.

In case of temporary and light works such as bed bars, timber dampners, percuspines, salballah screens/spurs a rate of 10% is recommended.

2. The recommended rates for 1982-83 will be increased for subsequent years at 10% per year or the actual yearly escalation, in case of embankments and drainage channels.

3. The recommended rates are exclusive of all regular establishment charges.

Construction of railway bridge at Dhone in Kurnool District (A.P.)

3518. SHRI K. RAMACHANDRA REDDY : Will the Minister of RAILWAYS be pleased to state?

(a) whether there is any proposal before Government for construction of a railway overbridge at Dhone in Kurnool district in Andhra Pradesh; and

(b) whether Government are considering to take up construction of overbridge at an early date?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) The Railways are undertaking the construction of road over bridge on deposit terms on behalf of Ministry of Shipping and Transport. Contract for the work has been awarded and the work is in progress.

[Translation]

M.P. Power Projects Awaiting Clearance

3519. SHRI MAHENDRA SINGH :  
SHRI BALKAVI BAIRAGI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of the thermal power projects pending with the Central Government for approval which were submitted by the Madhya Pradesh Government and the causes of delay in this regard, estimated cost and the date on which these were received by the Central Government and the causes of delay in granting approval in granting approval each case; and

(b) the contingent plan to supply more power to Madhya Pradesh in case there is delay in the commissioning of certain Hydel Power Projects during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[English]

Strength, Budget of RPF vis-a-vis Loss due to Pilferage of Railway Property.

3520. SHRI G.G. SWELL : Will the Minister of RAILWAYS be pleased to state:

(a) the strength, budget and organisational structure of the Railway Protection Force;

(b) the loss on account of pilferage of railway property during the year 1984; and

(c) the outstanding claims on account of theft of goods transported by railways during the year 1984?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) A statement is attached.

(b) The loss on account of pilferage of railway property during the year 1984 amounts to Rs. 5.45 crores.